

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1490
TO BE ANSWERED ON 26TH JULY, 2016

SUGARCANE DUES

1490. DR. KAMBHAMPATI HARIBABU:
PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Sugar Mills have cleared the dues of sugarcane farmers with regard to the current season 2015-16;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the steps taken to clear the dues of the farmers at the earliest?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): As on 15.07.2016, 94% of cane dues payable on Fair and Remunerative Price basis for the sugar season 2015-16 has been cleared. Cane Price Arrears of Rs. 3269 crores on Fair and Remunerative Price basis and Rs. 6582 crores on State Advised Price basis are outstanding against the sugar mills. State-wise details are at Annexure.

(c): Due to surplus sugar production during the last four consecutive sugar seasons over domestic consumption and depressed sugar prices, the liquidity of the sugar mills have been adversely affected leading to accumulation of cane price arrears of the farmers.

(d): The Government of India has taken several initiatives to help the sugar industry to resolve liquidity problems and thereby facilitate clearance of cane price arrears of farmers:-

- i) Provided incentive on Raw Sugar Export for evacuation of excess stocks of sugar in the country.
- ii) Extended Soft Loan of Rs.4305 crore to improve liquidity position of the sugar mill enabling them clearance of cane price arrears.
- iii) Facilitated sugar mills for supply of ethanol under Ethanol Blending Programme (EBP) to achieve enhanced ethanol blending target.
- iv) Providing Production Subsidy @ Rs.4.50 per quintal cane crushed to offset cane cost and timely clearance of cane dues of farmers.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1490 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

STATEMENT SHOWING CANE PRICE ARREARS SUGAR SEASON FOR 2015- 16 (AS ON 15.07.2016).

S.No.	Name of State	Cane Price Arrears (in rupees crores)	
		Sugar Season 2015-16	
		On FRP Basis	On SAP Basis
1.	Bihar	30	30
2.	Haryana	0	126
3.	Punjab	0	226
4.	Uttarakhand	73	211
5.	Uttar Pradesh	1657	3929
6.	Andhra Pradesh	81	81
7.	Telangana	30	30
8.	Gujarat	203	203
9.	Maharashtra	494	494
10.	Karnataka	185	185
11..	Tamil Nadu	479	1030
12.	Puducherry	10	10
13.	Chhattisgarh	1	1
14.	Odisha	19	19
15.	Madhya Pradesh	6	6
16.	Goa	1	1
	All India	3269	6582
